

(ख) यदि हां, तो सर्वेक्षण के क्या परिणाम निकले हैं और उपर्युक्त क्षेत्र में तेल की खोज के लिये सरकार द्वारा क्या कार्यवाही की गई है ?

पेट्रोलियम और रसायन तथा समाज-कल्याण मंत्रालय में राज्य मंत्री (श्री रघु-रमैया) : (क) और (ख). तेल तथा प्राकृतिक गैस आयोग ने वायु चुम्बकीय, भूवैज्ञानिक, गुरुत्व, चुम्बकीय और भूकम्पीय सर्वेक्षण किये, जिससे यह पता लगता है कि इस क्षेत्र में बड़े मोटाई के तलछटी शैल समूह और चम्पारन जिले के उत्तर पश्चिम भाग में अपनत रचनाएं उपस्थित हैं। रक्तसाल के दक्षिण में खोदा गया एक कुंआं तेल अथवा प्राकृतिक गैस या निचले तृतीय युग के समुद्री शैल समूह (जो भारत में आम तौर पर तेल और प्राकृतिक गैस के लिए स्रोत शैल समझे जाते हैं) की उपस्थिति दर्शाने में असमर्थ रहा है।

#### FERTILIZER FACTORY AT KOTHAGUDAM

4184. SHRI ESWARA REDDY : Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to Unstarred Question No. 775 on the 16th November, 1967 and state :

(a) whether any decision has since been taken to set up a fertiliser factory in the public sector at Kothagudam; and

(b) if so, the nature thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH) : (a) No, Sir.

(b) Question does not arise.

#### PLAN ALLOCATION FOR 1968-69 FOR ANDHRA PRADESH

4185. SHRI ESWARA REDDY : SHRI GADILINGANA GOWD :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Plan allocation for Andhra Pradesh for 1968-69 has been cut by Rs. 20 crores;

(b) whether the Finance Minister of Andhra Pradesh has recently stated in Delhi that the State Government would find it difficult to carry out even its normal work if their cut in allocation of funds is not restored; and

(c) if so, whether Government propose to restore the cut?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) No cut has been made in the Plan allocation for Andhra Pradesh for 1968-69. Out of the total Central assistance of Rs. 590 crores to all the States, the amount allocated to Andhra Pradesh for 1968-69 is, however, lower than that for 1967-68 by about Rs. 20 crores. This was because accelerated Central assistance had been given in the previous two years to Andhra Pradesh.

(b) No such statement of the Finance Minister of Andhra Pradesh has come to the notice of the Government of India.

(c) It has recently been decided to give Rs. 25 crores more to the States for accelerating the work on selected major irrigation projects and Andhra Pradesh may get a share of this amount.

#### SOCIAL WELFARE

4186. SHRI JAGESHWAR YADAV : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether Government have reviewed the activities of Government agencies as well as private organisations in the field of Social Welfare during the last two years;

(b) if so, the results thereof;

(c) whether there is any proposal to expand the scope and activities of the Central Social Welfare Department in the coming years; and

(d) if so, the broad details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) : (a) The activities of Government agencies are under constant watch of the Government. In regard

to private organisations, the Government get reports and audited statement of accounts from such organisations to whom grants are paid.

(b) Satisfactory.

(c) and (d). There are proposals to expand the social welfare activities. In view of constraint on resources, it has not been possible to finalise details of various programmes.

ALLOCATIONS FOR SOCIAL WELFARE ACTIVITIES

4187. SHRI JAGESHWAR YADAV: Will the Minister of SOCIAL WELFARE be pleased to state :

(a) the total allocation made for Social Welfare activities in 1966 and 1967;

(b) whether the amount allocated for the purpose has been fully utilised during the above period;

(c) if not, the reasons therefor; and

(d) the extent of shortfall during the above period?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) : (a)

Year	Allocation
1966-67	Rs. 4,80,29,900
1967-68	Rs. 4,95,52,900

(b) The allocation for 1966-67 was not fully utilised. During 1967-68 it is expected that the amount allocated will almost be fully utilised.

(c) The reasons for not utilising the provision during 1966-67 are mainly as follows :—

- (i) Economy cut in expenditure;
- (ii) Non-filling of certain posts in subordinate offices;
- (iii) Non-receipt of expenditure-statement from the State Governments; and
- (iv) Non-implementation of certain programmes as a measure of economy.

(d) Extent of shortfall in 1966-67 was Rs. 55,47,400.

FINANCIAL ASSISTANCE FOR SOCIAL WELFARE ACTIVITIES

4188. SHRI JAGESHWAR YADAV: Will the Minister of SOCIAL WELFARE be pleased to state :

(a) the number of volunteer organisations given financial assistance for carrying out social welfare activities in 1966-67 and 1967-68;

(b) the total assistance given during the above period;

(c) whether Government are convinced that the assistance given has been properly utilised by these organisations; and

(d) if not, the action taken against such organisations which have failed to use the assistance properly?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) :

Year	No. of organisations
(a) 1966-67	4524
1967-68	3382

(b) Rs. 1,90,69,856 so far.

(c) Yes.

(d) Does not arise.

CARE FOR CHILDREN OF WORKING WOMEN

4189. SHRI JAGESHWAR YADAV: Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether Government are aware of the difficulties experienced by working women to go for work since there are no arrangements in the country to take care of their children while they work;

(b) whether Government have ever considered about this problem; and

(c) if so, the steps taken in this regard?